

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KRISHNAI HOSPITAL PRIVATE LIMITED.

1.	NAME OF CORPORATE DEBTOR	KRISHNAI HOSPITAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16 th April, 2015
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U85100MH2015PTC263571
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: Plot No 51, Sector 15, Opp CIDCO Samaj Hall, Vashi, Navi Mumbai, 400705
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	12 th December, 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13 th December, 2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Dhanshyam Patel IBBI Registration number: IBBI/IPA-001/IP-P01373/2018-19/12155
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	322, Zest Business Spaces, M G Road, Ghatkopar East, Mumbai 400077 Email Id: dpatel@ckpatel.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	322, Zest Business Spaces, M G Road, Ghatkopar East, Mumbai 400077 Email Id: Khpl@ckpatel.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th January 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai bench has ordered the commencement of liquidation of the **Krishnai Hospital Private Limited** on 13th December 2019.

The stakeholders of **Krishnai Hospital Private Limited** are hereby called upon to submit a proof of their claims, on or before **12th January 2020**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Dhanshyam Patel

Registration Number: IBBI/IPA-001/IP-P01373/2018-19/12155
Liquidator Krishnai Hospital Private Limited

Date: 16th December 2019

Place: Mumbai.